

7

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

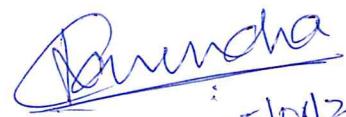
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.9/BB/18	-	Admission	252(3)	Tallam Shilpa Pvt Ltd VS ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

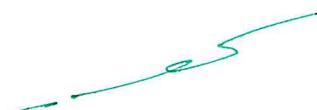
1. K. NARENDRRA Petitioner


05/01/2018
at 10.00 A.M.

PCS for petitioner company is present. Registry has called for additional information.
PCS is directed to supply the same..

List it on 24.01.2018.


MEMBER (T)


MEMBER (J)